University; Prof. L. U. Khariukov, Vice-Rector of the Peoples' Friendship University; and Prof. G. L. Smirnov, Director, Institute of Philosophy.

Written Answers

The discussions centred around the structure of University education in USSR, mode of appointment of Rectors and Pro-Rectors, etc.

(d) Necessary clearances as required by the Government of India, were obtained for the visit.

2756. [Transferred the 24th to August, 1984.]

Repatriation of Workers from Baharain

2757. SHRI CHATURANAN MISH-RA: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the fact that 'arge number of drivers and operators of earthrnovers and other heavy machines were iecently repatriated from Baharain;

Repatriation of Workers from Baharain

- (c) whether it is a fact that these workers had protested against "appalling" living conditions in the labour camps there; and
- (d) whether any enquiry has since been instituted into this matter?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) Yes ,Sir. A number of drivers and operators of earthrnovers and other heavy machines were recently repatriated from Bahrain.

- (b) Out of a total of 44 drivers engaged in a dispute with their employers, 28 have been repatriated voluntarily while 16 had decided to stay on.
 - (e) Yes, Sir.
- (d) On the appearance of a newspaper report in Bahrain on the 26th

July, 1984 of a dispute Deiween «"> workers and their io al employers non-payment of concerning wages and unsatisfactory living conditions, officials from our Mission in Bahrain visited the camp site the same day. The Mission officials discussed with the employers the problems of the workers and again visited the camp to review the improvements being effected by the company in regard to the living condition in the camp. Our Mission in Bahrain is in regular touch with the management of the company in this regard. Arrangements for regular water supply have already been made and electrical connection, for which cables have b laid was expected shortly. The matter is also being taken up by our Mission with the local Labour Minis-

t_c Questions

Violation of Territorial Waters by U.S. Navv

2758.. SHRI CHATURANAN MISH-RA: Will the PRIME MINISTER be pleased to state:

- (a) whether Government s atention has been drawn to the recent statement made by some officials regarding violation of territorial waters of other nations by the U.S. Navy;
- (b) whether the Indian territorial waters were also violated by the U.S. Navy during the last two years; and
 - (c) what are the derails thereof?

THE MINISTER OF -STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A- A. RAHIM): (a) Government haVe seen some reports in this connection.

- (b) Indian territorial waters have not been violated by the US Navy during the last two years.
 - (c) Does not arise.

Indo-Freneh Cooperation in the Field of Space and Aviation

DR. (SHRIMATI) NAJMA HEPTULLA: Will the PBIME MINIS-TER be pleased to state: